

List of Recognized/ Accredited Inspection/ Auditing/ Certification Bodies for carrying out Inspection/ Auditing of FBOs as per Section 44 of FSS Act, 2006 (Food Safety Management System)

S.No.	Name of the Body/ Agency	Contact Address	Contact Person	Zonal Offices of the Agency
1.	M/s. Export Inspection Council of India	Ministry of Commerce & Industry, Govt. of India, 3 rd Floor, NDYMCA Cultural Centre Building, 1, Jai Singh Road, New Delhi - 110001	Sh. Rajiv Raizada, Additional Director Ph: 011-23748022 Fax: 011-23748024 Mobile: 09999318447 Email: addldir@eicindia.gov.in	Kolkata, Kochi, Delhi, Chennai, Mumbai
2.	M/s. Indian Register Quality Systems (A department of Indian Register of Shipping)	9 th Floor, "BETA" Building, i-Think Techno Campus, Near Kanjurmarg Railway Station, Kanjurmarg (E), Mumbai - 400042	Sh. Gurbakash Singh (Senior Assessor) Ph: 011-30845600/30866771 Fax: 011-30866773 Mobile: 08826435277 Email: gurbakash.singh@irclass.org, delhi@irclass.org	Bangalore, Kolkata, Bhopal, Mumbai, Chennai, Port Blair, Delhi, Pune, Goa, Tiruchirapalli, Hyderabad, Vadodara, Kandla, Visakhapatnam, Kochi
3.	M/s. INDOCERT	Thottumugham, P.O., Aluva - 683105, Ernakulum Dt., Kerala	Sh. Mathew Sebastian, Executive Director Ph: 0484-2630908, 2620943 Fax: 0484-2630908 Mobile: 09447170908 Email: mathew.sebastian@indocert.org, info@indocert.org	-
4.	M/s. TUV SUD South Asia	TUV SUD House, Off Saki Vihar Road, Saki Naka, Andheri (East), Mumbai - 400072	Sh. Pankaj Jaiminy, Asst. Vice President, Ph: 011-30889533 Fax: 011-30889595 Mobile: 09871177915 Email: pankaj.jaiminy@tuv-sud.in	Mumbai, Ahmedabad, Bangalore, Chennai, Coimbatore, Delhi, Hyderabad, Indore, Kochi, Kolhapur, Kolkata, Madurai, Nagpur, Nasik, Pune, Rajkot, Vadodara,

				Tirupur
5.	M/s. Det Norske Veritas, AS (Business Assurance)	Emgeen Chambers 10, CST Road, Vidyanaagari, Kalina, Santacruz (East), Mumbai – 400098	Sh. H.S. Gandhi, Area Manager Ms. Chinmayee Deulgaonkar, National Food Manager Ph: 022-26669800 Fax: 022-26651412 Mobile: 09930422377 (Sh. Gandhi), 09930109209 (Ms. Deulgaonkar) Email: h.s.gandhi@dnv.com, chinmayee.deulgaonkar@dnv.com	Ahmedabad, Bangalore, Baroda, Kolkata, Chennai, Cochin, Goa, Hyderabad, Ludhiana, Malpe, Mumbai, New Delhi, Pune, Surat
6.	M/s. One Cert Asia Agri Certification Pvt. Ltd.	H- 8, Mansarovar Industrial Area, Mansarovar, Jaipur - 302020	Sh. Sandeep Bhargava, CEO Ph: 0141-2395481, 6541883, 6541882 Fax: 0141-2395481 Mobile: 09413336882, 09413342567 Email: sandeep@onecertasia.com, info@onecertasia.in	-
7.	M/s. National Productivity Council (Productivity House)	5-6, Institutional Area, Lodhi Road, New Delhi - 110003	Dr. R.P. Singh, Sr. Deputy Director Ph: 011-24607390 Fax: 011-24615002 Mobile: 09891185782 Email: rp.singh@npcindia.org	Chandigarh, Kanpur, Gandhi Nagar, Bhopal, Mumbai, Patna, Kolkata, Guwahati, Hyderabad, Bangalore, Chennai, Jaipur, Bhubaneswar
8.	M/s. SGS India Pvt. Ltd.	15 C, Hemanat Basu Sarani, LMJ Chambers, 3 rd & 4 th Floor, Kolkata – 700001, West Bengal	Mr. Subrata Saha, Operations Manager (Food Certification Services) Ph: 033-66266120 Fax: 033-22420745 Mobile: 09831268127 Email: subrata_saha@sgs.com	Mumbai, Ahmedabad, Baroda, Haryana

Scope of Work for these Agencies

The accredited inspection/auditing agency will be required to carry out the following jobs assigned by the Authority from time to time: -

- a) To inspect Food business in the light of sanitary and hygienic requirements mentioned in the conditions of license and schedule IV of Food Safety and Standards (Licensing and Registration) Regulations, 2011. These inspections will be as per the inspection report formats as given in **Annexure IV of EOI Document**(These formats can be revised by FSSAI from time to time).
 - b) To conduct pre-commissioning inspection of newly established Food Business units.
 - c) To conduct routine / unannounced inspections as directed by the Authority from time to time to verify the Food Business units so as to comply with FSS regulations made there under.
 - d) To conduct periodical food safety inspections/ audit at least once a year of food businesses.
 - e) To conduct re- inspections to verify rectification of deficiencies pointed out by the Food Safety Officers;
 - f) To guide and advise the licensees during inspections for rectification of non compliance and compliance with the FSS Regulations as well as to recommend measures for production of safe and wholesome of food;
 - g) To impart training to Food Business Operators towards Food Safety and management systems.
 - h) To inspect Food Business units for verification of complaints on the direction of the Authority from time to time;
 - i) To devise and recommend to the Authority improvement measures in enforcement of rules/ regulations, problems faced by the FBO, creation of food safety awareness amongst the licensees as well as consumers; and issuance of certificate of FSMS Plan (As per schedule – IV).
 - j) Any other related assignment which the Authority may deem fit in the public interest.
- The format/ requirements of Inspection/ Audit will be as presented by FSSAI from time to time. Charges for Inspection/ Audit will also be notified by FSSAI.

Fee to be charged from FBO for Inspection/ audit/ certification (of FSMS Plan)

S. No.	Turnover (per annum) of FBO	Fee (Rs.)
1.	Upto 50 lakh	1200
2.	50 lakh – 1 crore	2500
3.	1 crore – 5 crore	7500
4.	5 crore – 25 crore	15000
5.	25crore –100crore	25000
6.	100 crore& above	35000

1. There should be a minimum of 2 Experts/ Auditors/ Inspectors for S. No. 2 & 3 while at least 3 Experts for S. No. 4 to 6.
 2. In case of S. No. 4 to 6, TA/DA (if any) will be extra.
 3. Service tax will be paid extra for all categories.
- Wherever no fee is prescribed, Agency may charge fee as per the mutual agreement entered by the agency with the concerned FBO/ State Govt. Food Safety Commissioner/ FSSAI (Central Govt.).